

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 832 of 2020

IN THE MATTER OF:

Satya Narayan Jhunjunwala **...Appellant**

Versus

Supriyo Kumar Chaudhuri & Ors. **...Respondents**

Present:

For Appellant: Mr. Jayant Mehta, Mr. Malak M. Bhatt, Ms. Neeha Nagpal, Advocates.

For Respondents: Mr. Ramji Srinivasan, Senior Advocate with Mr. Indranil Ghosh, Ms. Swati Dalmia, Ms. Ojasa Arya, Mr. Shivkrit Rai, Ms. Rajshree Choudhary, Mr. Palzer Moktan, Mr. Akash Yadav and Mr. Orijit Chatterjee, Advocates for R-1.

Mr. Ritin Rai, Sr. Advocate with Mr. Bishwajit Dubey, Mr. Aman Singhania, Ms. Ritika Sinha and Mr. Madhav Kanoria, Advocates for R-2.

With

Company Appeal (AT) (Insolvency) No. 846 of 2020

IN THE MATTER OF:

Ramesh Chander Garg & Ors. **...Appellants**

Versus

Supriyo Kumar Chaudhuri & Ors. **...Respondents**

Present:

For Appellants: Mr. Gautam Singh, Advocate.

For Respondents: Mr. Ramji Srinivasan, Senior Advocate with Mr. Indranil Ghosh, Ms. Swati Dalmia, Ms. Ojasa Arya, Mr. Shivkrit Rai, Ms. Rajshree Choudhary, Mr. Palzer Moktan, Mr. Akash Yadav and Mr. Orijit Chatterjee, Advocates for R-1.

Mr. Ritin Rai, Sr. Advocate with Mr. Bishwajit Dubey, Mr. Aman Singhania, Ms. Ritika Sinha and Mr. Madhav Kanoria, Advocates for R-2.

ORDER
(Through Virtual Mode)

24.02.2021: The matter being ripe for hearing, same be placed before Court No. IV 'for hearing' on **2nd March, 2021 at 2:00 PM.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc